

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 104 of 2011

Dated : 4th November, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Powergrid Corporation of India Limited ... Appellant(s)

Versus

C.E.R.C. & Ors.Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran &
Ms. Sneha Venkataramani

Counsel for the Respondent(s): Mr. Vallianayagam

ORDER

Today also, the learned counsel for the Respondent seeks some time to file the reply.

As a last chance, the time is granted and the learned counsel for the Respondent is directed to file the reply on or before 14.11.2011 after serving copy on the other side.

Post the matter for hearing on **16.11.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS

